

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC.NO.1/S.P.C.D.S.A/2024

DATE: 09.09.2024

NOTIFICATION NO.1/S.P.C.D.S.A/2024, DATED 09.09.2024

Sub: Designation of Senior Advocates – Resolution of the Permanent Committee for Designation of Senior Advocates to amend Rule (5)(B)(b) of the High Court of Andhra Pradesh (Designation of Senior Advocates) Rules, 2024 – Extension of time to submit filled-in applications till 17.10.2024 - Reg.

Ref: High Court's Notification No.1/S.P.C.D.S.A/2024, dt.01.08.2024 calling applications for Designation of Senior Advocates.

Adverting to subject and reference cited, the High Court of Andhra Pradesh issued Notification calling applications from the eligible Advocates for designation of Senior Advocates by specifying the last date as 15.08.2024.

The Permanent Committee for Designation of Senior Advocates, in the meeting held on 05.09.2024, having resolved to amend Rule (5)(B)(b) of the High Court of Andhra Pradesh (Designation of Senior Advocates) Rules, 2024 to the effect that, the words "two Designated Senior Advocates, having 5 years standing as Senior Advocate at the Bar" be substituted with the words "one Designated Senior Advocate", directed to extend the time for submission of applications by the eligible Advocates for designation of Senior Advocates till 17.10.2024, pending notification of amended Rules.

Therefore, the last date for submission of filled-in applications by the eligible Advocates for designation of Senior Advocates, is hereby extended up to 17.10.2024 by 5.00 P.M.


**SECRETARY TO THE PERMANENT
COMMITTEE FOR DESIGNATION OF
SENIOR ADVOCATES –CUM-
REGISTRAR (RECRUITMENT)**